

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

NEW DELHI

OA No.1551/97

7

New Delhi this the 7th day of January, 1998.

Hon'ble Shri S.R.Adige, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Shri Om Prakash,
Asstt. Sub Inspector,
presently posted at P.C.R., S.W.Zone,
R/O RZ-136/137-A, New Roshan Pura,
X-Block Etn.,, Najaf Garh, N/Delhi.

(By Advocate Sh. Shankar Raju) . Applicant

Vs

Union of India,
through its Secretary,
Ministry of Home Affairs,
North Block, New Delhi.

Commissioner of Police,
Police Headquarters, I.P.Estate,
MSO Building, New Delhi.

Deputy Commissioner of Police,
(H.Q.1), Police Head Quarters,
IP Estate, MSO Building,
New Delhi.

(By Advocate Shri Surat Singh) Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R.Adige, Vice Chairman (A)

Shri Raju seeks permission to withdraw the OA as *the reliefs* *the* *reliefs* *prayed* *for* *by* *the* *applicant* *have* *already* *been* *granted* *by* *the* *respondents*.

2 Permission to withdraw the OA is granted and the same is dismissed as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member(J)

Adige
(S.R.Adige)
Vice Chairman(A)